

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PC ACT)(CBI) ROUSE AVENUE DISTRICT COURT, NEW DELHI.

ORDER

In supersession of earlier orders, the following Ld. Judicial Officer is hereby designated as Officer In-charge of the Branch as mentioned against his name with immediate effect in addition to work already assigned to him:-

S.No.	Name of the Branch(s)	Officer In-Charge
1.	Vigilance and Litigation, RADC	Sh. Arvind Kumar, Special Judge (PC Act) (CBI), Rouse Avenue District Court New Delhi
2.	Copying Agency, RADC	Sh. Sanjay Garg-II, Special Judge (PC Act) (CBI), Rouse Avenue District Court New Delhi


(Chandra Gupta)

Principal District & Sessions Judge (Officiating)
Rouse Avenue District Court,
New Delhi.

No.OIC/RACC/Gaz./2020/E- 20931-996

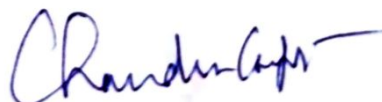
Dated 9th November, 2020

Copy forwarded digitally for information to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.

Copy forwarded digitally for information and necessary action to :-

1. All Ld. Judicial Officers, Rouse Avenue District Court, New Delhi.
2. All the Branch In-charges, Rouse Avenue District Court, New Delhi.
3. In-charge, Computer Branch, RADC, New Delhi for being uploaded on the official website.
4. The P.S./Reader to the undersigned.
5. The Web-site Committee, Tis Hazari Courts, Delhi.



Principal District & Sessions Judge (Officiating)
Rouse Avenue District Court,
New Delhi.